

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1091(ND)2018

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019.

NAME OF THE COMPANY: M/s. Pro Sportify Pvt. Ltd. V/s. M/s. Vivid IT Solutions Pvt. Ltd.

SECTION: 9 of IBC, 2016

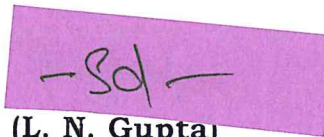
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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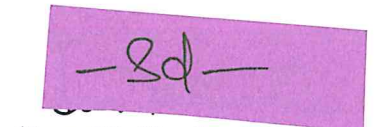
Present: Mr. Gautam Singhal and Mr. Rajat Chaudhary, Advocates for the Respondent

ORDER

CA 1659/2019 has been filed by the Liquidator by way of two progress reports. The same are taken on record. The Liquidator is directed to be present in court to apprise this Bench about the steps taken so far.

To come up for further consideration on 10th January, 2020.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)